	/5	iling under eleuee (a) of out regulation	(2) of regulation 12	the IPPI (Incoherence)	Peoplution Process	for Corporate Darag	aa) Regulationa, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
il. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors	1650	5992114214	1650	4584710581	17.10		0		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	2251885022	8	726040340	2.71		0		<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	36	434026873	36	424141021	1.58		0		<u>Annexure 4</u>
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	7	4489815	7	2764200	0.01		0		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	6	20908360962	6	20857879654	77.81		0		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	104136263	10	95174439	0.36		0		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	38	133428365	38	114977068	0.43		0		Annexure 9
	Total	1755	29828441514	1755	26805687303	100.00				